

/

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 186/252/HDB/2017
NAME OF THE COMPANY	Task Force Interiors Pvt Ltd
NAME OF THE PETITIONER(S)	Task Force Interiors Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. NARENDRA	ACS	narends.meka@GMAIL.COM 9009104000	M. Narendra

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Narendra Meka, Learned Counsel for Petitioner.

The Report of ROC dated 10.11.2017 addressed to the NCLT and received on 13.11.2017.

Orders Reserved.


Member (T)

prem


Member (J)